

(c) With a view not to impose a further penalty in the form of denial of house rent allowance.

Machine-Printing

981. **Shri Janardhan Reddy** : Will the Minister of Planning be pleased to state :

(a) whether it is a fact that Ahmedabad and Bombay hand printers of cloth have appealed to the Planning Commission to ban machine-printing ; and

(b) if so, the decision taken thereon ?

The Deputy Minister of Planning (Shri S.N. Mishra) : (a) The Planning Commission received a representation from the All-India Hand Printing Industry's Federation, Ahmedabad, in August, 1955, and more recently, a copy of their Resolution, regarding protection against mill printed cloth.

(b) The question of formulating a common production programme in regard to large and small sectors of the calico printing industry is under consideration of the Government. It may, however, be noted that at present the production of printing cloth by the mill is restricted to their best year's production during the period 1949-54.

Bhakra Nangal Project

982. **Shrimati Ila Palchoudhury** : Will the Minister of Irrigation and Power be pleased to refer to the reply given to the starred Question No. 2503 on the 22nd April, 1955 and state :

(a) whether the investigation in the cases of corruption in the Bhakra Nangal Project has been completed ;

(b) if so, the number of persons found guilty ; and

(c) the action taken by Government against them ?

The Deputy Minister of Irrigation and Power (Shri Hath) (a) to (c). The information is being collected and will be laid on the Table of the House.

Indians in Ceylon

983. **Shri B. S. Murthy** : Will the Prime Minister be pleased to state :

(a) whether it is a fact that Government "propose to settle in Andamans such of the Indians in Ceylon as are refused citizenship rights in Ceylon ;

(b) If so, the number of such families ;

(c) the date on which the first batch of settlers will be sent to Andamans ; and

(d) the amounts allotted for this purpose ?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) The Government of India have no such proposal under consideration.

(b) to (d). Do not arise.

Evacuee Properties

984. **Dr. Satyawadi** : Will the Minister of Rehabilitation be pleased to lay on the Table of the House a statement showing :

(a) the residential properties taken over as evacuee property by the Custodian in Delhi after 1947 and the number of such properties released to their owners so far ;

(b) the total amount of rent collected by the Custodian for these properties ; and

(c) the number of cases and the amount of rent involved pending payment so far ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) to (c). The time and labour involved in collecting the information will not be commensurate with the results to be achieved.

Advertisements

985. **Dr. Satyawadi** : Will the Minister of Information and Broadcasting be pleased to state :

(a) the number of Daily and Weekly Language papers on the approved list of Government for the purpose of advertisement in different States ; -

(b) the total amount paid to those papers during 1954-55 for Government notices and advertisements ; and

(c) the conditions for approving the papers for the purpose ?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) No. approved list as such of papers is maintained. Papers are used depending upon the requirements of each release. During 1954-55 a total number of 436 papers was used, of which 297 were Indian language papers and periodicals.

(b) Notices and advertisements amounting to Rs. 3,82,970/- were issued during 1954-55 by the Advertising Branch to Indian Language dailies and weeklies on behalf of Government of India excepting Railways.